

17

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND FOR THE STATE OF ANDHRA PRADESH**

SUB: VACATIONS - Summer Vacation Permission for the year 2015 - Permission to avail summer vacation to the District and Sessions Judges, who are working in Andhra Pradesh Judicial Academy, Secunderabad - GRANTED.

ORDER ROC.NO. 2502/2015-B.SPl., Dt. 28.04.2015.

The High Court is pleased to accord permission to avail summer vacation permission for the year 2015 to the District and Sessions Judges, who are working on other duty in Andhra Pradesh Judicial Academy, Secunderabad mentioned in column no.2 during the periods mentioned in column no.3 by placing the officers mentioned in column no.4 as incharge.

SL N O	NAME AND DESIGNATION OF THE OFFICER	I TERM	II TERM	OFFICER PLACED INCHARGE OF THE POST
1	2	3	4	4
A.P.JUDICIAL ACADEMY SECUNDERABAD				
1.	M.Rajender, Senior Faculty Member - I, Andhra Pradesh Judicial Academy, Secunderabad.		From 17-05-2015 To 29-05-2015	Senior Faculty Member - II, Andhra Pradesh Judicial Academy, Secunderabad
2.	A.V.Parthasarathi, Senior Faculty Member - II, Andhra Pradesh Judicial Academy, Secunderabad.	From 04-05-2015 To 16-05-2015		Senior Faculty Member - I, Andhra Pradesh Judicial Academy, Secunderabad

S. Jagannatham
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Director, A.P. Judicial Academy, Secunderabad.
3. The Central Project Coordinator, High Court of Judicature at Hyderabad
(With a request to direct the concerned to place the proceedings in the
High Court's Website under general information)